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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/17A/2017  
NAME OF THE PETITIONER(S) : S. MURUGANANDHAM  
NAME OF THE RESPONDENT(S) : CHICKO FOODS PRIVATE LIMITED  
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1. A. MURALEEDHARAN

petitioner's counsel




2. G. NITYANANDAN

4th Respondent Counsel



**ORDER**

Counsel representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 28.11.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)